

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

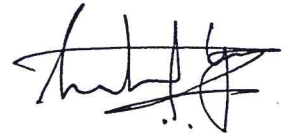
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/2016
NAME OF THE PETITIONER(S) : M.S.D. Chandrasekar Raja
NAME OF THE RESPONDENT(S) : M/s Jayabharath Textiles Private Ltd and another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

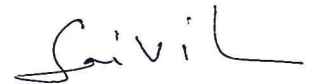
1. Archana Per
Theriyambak Kannan

Petitioner



2. Sai Vihari
Kumar Pal Chopra

Respondent

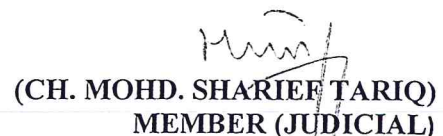
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ORDER

The counsel for both of the parties present and prayed for time to submit the name of the Chartered Accountant. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M.



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)